

(18)

**NATIONAL COMPANY LAW TRIBUNAL**  
**SINGLE BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI**  
**NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/318/ (IB)/2017

**NAME OF THE PETITIONER(S)** : KARAN KHATRI

**NAME OF THE RESPONDENT(S)** : PARAMOUNT AIRWAYS PVT LTD

**UNDER SECTION** : 433 ( e)(f)

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

P. MEGHANA NAIR

Petitioner



Q8414-214 15

**ORDER**

Mr. P. Meghana Nair, Counsel for the Petitioner present and prayed some time for submitting the order passed by the Hon'ble High Court of Madras in relation to the winding up of the company. At request, time extended. **Put up on 20.07.2017 at 10.30 A.M.**

  
(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

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